

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3683
ANSWERED ON:27.04.2012
DEPICTION OF WOMEN DURING EXHIBITION
Ganeshamurthi Shri A.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Union Government has taken note of high glamour women models and cheer-leaders are displaying/performing during exhibitions and other events in the country;
- (b) if so, the details thereof;
- (c) whether any untoward incidents have been reported during such shows and exhibitions;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken by the Government to ban/stop performance by such glamour models and cheer-leaders during various events and exhibitions?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a)to (d): As per the reports appeared in the media, cheer leaders have been performing in Indian Premier League (IPL) matches, Auto Expo etc. The Government does not have any information about any untoward incident during such performances.
- (e): Legal provisions already exist under Section 294 of Indian Penal Code (IPC) to deal with any incident relating to obscene acts and songs.